

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2715
TO BE ANSWERED ON 02.08.2018

INCREASED NUMBER OF HOUSING UNITS TO SCs AND STs

2715. DR. RAVINDRA BABU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government emphasises on delivering increased number of upcoming units of Pradhan Mantri Awas Yojana -Gramin (PMAY-G) to the families belonging to Scheduled Castes and Scheduled Tribes communities in the State of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide reservation of houses for the said communities; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d) : As per Framework for Implementation of Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), at the National Level, 60% of the target allocated to each State/UT, including Andhra Pradesh, is earmarked for SC/STs, subject to availability of eligible PMAY-G beneficiaries in the permanent Wait List (PWL) of PMAY-G. Within earmarked targets the proportion of SC and ST is to be decided from time to time by the respective States/UTs. The States/UTs are allowed to interchange targets between SC and ST if there are no eligible beneficiaries from either of the category and it is certified as such.

The earmarking is the minimum limit that should be achieved and if State/UTs so desire they may add to target under these categories to ensure saturation. This would be in consonance with the category wise saturation approach which requires beneficiaries belonging to vulnerable and disadvantaged groups to be covered on a priority basis.
